

**Setting up of Heavy Industries in Varanasi, U.P.**

3084. SHRI ANAND RATNA MAURYA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to establish heavy industries in the industrially backward Varanasi district of Uttar Pradesh;

(b) if so, the details thereof;

(c) the amount allocated for this purpose during the Seventh Five Year Plan; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) and (b) As on 30th June, 1991, 3 applications for grant of Letter of Intent for setting up industries in Varanasi District of Uttar Pradesh were pending with the Government.

(c) and (d) As the proposals are for the setting up of industrial units in the private sector, the question of allocation of funds in the Five Year Plan for this purpose does not arise.

**Projects/Schemes of Kerala**

3085. PROF. SAVITHIRI LAKSHIMANAN : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government of Kerala has forwarded some centrally sponsored projects/schemes to the Planning Commission for approval;

(b) if so, the details of the various schemes/projects forwarded by the Government of Kerala;

(c) the details of the projects/schemes which have been approved by the Planning Commission; and

(d) the time by which remaining projects/schemes are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARADWAJ) : (a) and (b) It is a fact that Kerala Government has sent some Cultural Schemes to be included in the Centrally Sponsored Schemes in the 8th Plan. Details of the schemes are given in the attached statement.

(c) and (d) Kerala Government has been informed that schemes forwarded by them to the Planning Commission by and large pertain to the State Sector.